

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 118/11/2019 O.A./260/308/2019 C SAMAL & ANOTHER

-V/S-

STEEL AUTHORITY OF INDIA ITEM NO:4 FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Mr. A. Dash

Notes of The Registry	Order of The Tribunal
	<p>Respondent's counsel is present. Mr. G. Mishra, Ld. Counsel appears for the respondents and requested for time to file counter. Registry to reflect the name of Mr. G. Mishra in addition to Mr. A. Das as respondents' counsel in the cause list in future.</p>
	<p>None for the applicant. It is seen that no one was present for the applicant on 26.07.19. The matter pertains to compassionate appointment. It seems that the applicant is no longer interested to pursue this case. Hence, the O.A. is dismissed for default for non-prosecution on the part of the applicant.</p>
	<p>Copy of this order to Ld. Counsels for both the sides.</p> <p data-bbox="523 1617 1421 1784">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>